

**Hon'ble Mr. Justice O. P. Saxena.**

My Lord, Hon'ble the Chief Justice, brother Srivastava, Mr. President, Mr. Government Advocate and members of the Bar.

I am extremely grateful for this kind gesture on the last working day. I am bidding you good bye today after a tenure of about three months short of four years. When I took oath of office I made a promise and I do not know if I have kept it and if I have kept it I shall be a happy man.

I am extremely grateful to my Lord Hon'ble the Chief Justice for the kind words spoken by him and the kindness shown to me during my tenure as a Judge of this Court. I was fortunate to receive the benefit of his advice whenever I needed.

Mr. President and Mr. Government Advocate you have lavished more praised on me than I deserve. Probably it is customary to do so. I am conscious of my limitations. At times I may have been harsh or I may have appeared to be harsh but I can assure you that I have never borne any ill-will or malice towards any one. If I have ever offended the feelings of any member of the Bar I am sincerely sorry for the same.

I belong to a family of lawyers and have always have had the highest regard for the profession. I thank you all for the cooperation extended to me during my tenure as a Judge and also for having forgiven my short comings. I also thank you for the good Wishes extended by you and I hope you will continue to remember me as I propose to stay at Allahabad.

Thanking you.